

(b) what are the details of the projects taken up or likely to be taken up for implementation during the Seventh Five Year Plan period?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) The total Plan provision in the Seventh Five Year Plan for new steel projects is Rs. 10 crores.

(b) It will not be possible to take up any new project in the light of this meagre allocation for the 7th Plan. Marginal work, however, is going on in the Vijayanagar and Daitari Projects.

#### **Rice production in Orissa**

118. SHRI GAYA CHAND BHUYAN: Will the Minister or AGRICULTURE be pleased to state:

(a) whether Government are aware that rice production is going down in Orissa; and

(b) if so, what special plans and allocation of additional funds are proposed in order to increase the production of foodgrains in Orissa?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGEN, DRA MAKWANA): (a) No, Sir. Orissa harvested a record production of 51.21 lakh tonnes of Rice during 1983-84. However, owing to drought conditions during 1984-85, the production declined to 45.26 lakh tonnes. As per the preliminary assessments, the State is expected to reach a record level of 53 lakh tonnes of rice during 1985-86.

(b) For increasing the production of rice and pulses, a Special Rice Production Programme and the National Pulses Development Programme have been launched during the Seventh Five Year Plan. The financial outlay for 1986-87 under Special Rice Production Programme is Rs. 252 lakh and under the National Pulses Development Project is Rs. 42.34 lakh which would be

tally shared between the Government of India and the State Government.

#### **Broadcasting of Indian and foreign songs by All India Radio**

119. SHRI PAWAN KUMAR BANSAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the rates of royalty paid by All India Radio for broadcasting/playing Indian and Foreign film songs, respectively;

(b) when were the present rates fixed;

(c) whether in the matter of payment of royalty, favour is shown in respect of the foreign film songs; and

(d) if so, what are the reasons, therefore?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) The film procedures are being paid Rs. 1/- as royalty for each Indian film song per broadcast. For Indian Film songs Rs. 19/- for 60 minutes is also paid to Gramophone Company. The rate of payment for Western music of all types is calculated on the basis of hourage and not per record or song. The present rate is pound 3 per hours. (b) Present rates for Indian film songs are effective from 1st April, 1983 and the rate for foreign film songs @ pound 3 per hour is being paid from 1-4-1975.

(c) No, Sir.

(d) Question does not arise.

#### **WRITTEN ANSWERS TO STARRED AND UNSTARRED QUESTIONS SET**

FOR THE 17TH JULY, 1986

#### **Employment of Class III and IV employees on ad hoc basis**

\*1. SHRI SURAJ PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that a large number of Class III and IV employees

The sitting of the Rajya Sabha on 17th July, 1986 was adjourned on account of death of Babu Jagjivan Ram and others. Answers to questions put down in the lists for that day were laid on the Table of the House on 18th July, 1986.